## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No. 33/MP/2014

Subject: Dispute arising as a result of non furnishing of details by NTPC

and DVC in terms of Regulation 21 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff)

Regulations, 2009.

Date of hearing: 20.1.2015

Coram : Shri Gireesh B. Pradhan, Chairperson

Shri A.K. Singhal, Member Shri A.S. Bakshi, Member

Petitioner : Tata Power Delhi Distribution Limited

Respondents : NTPC Ltd. and Damodar Valley Corporation

Parties present: Shri Gopal Jain, Senior Advocate, TPDDL

Shri Alok Shankar, Advocate, TPDDL

Shri Anurag Bansal, TPDDL Shri Sumit Sadev, TPDDL Ms. Shimpy Mishra, TPDDL Shri Uttam Kumar. TPDDL

Shri M.G. Ramachandran, Advocate, NTPC

Ms. Poorva Saigal, Advocate, NTPC Ms. Stuti Venkat, Advocate, NTPC

Shri Shyam Kumar, NTPC Shri Vivek Kumar, NTPC Shri A.K. Bishoi, NTPC Shri A.K. Sil. DVC

## **Record of Proceedings**

Learned senior counsel for the petitioner submitted that NTPC and DVC are not furnishing the information under Form 15 specified in Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 with respect to GCV of domestic coal and imported coal, blending ratio (domestic/ imported), GCV of imported coal as per bill of coal company and weighted average GCV of coal/ lignite as billed. He requested the Commission to direct NTPC and DVC to furnish the said information to the petitioner.

- 2. Learned counsel for the respondents submitted that it is proposed to hold a meeting of the technical officers of the respondents and the officers of the petitioner to resolve the issues amicably. He suggested that subject to the consent of the petitioner, the meeting will be convened on 28.1.2015. Learned senior counsel for the petitioner agreed for the proposed meeting.
- 3. The Commission directed the respondents to file the outcome of the meeting by 5.2.2015.
- 4. The petition shall be listed for hearing on 12.2.2015.

By order of the Commission

Sd/-(T. Rout) Chief (Law)